

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/42/2017  
NAME OF THE PETITIONER(S) : TVS INVESTMENTS LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	SHARANYA S	PRACTISING COMPANY SECRETARY C.P. No. 12731 Representing TVS Investments Limited	Sharanya S

ORDER

Counsel for the petitioner present. Arguments heard. Orders reserved.

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))